

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

170(ND)/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.04.2018.**

NAME OF THE COMPANY: Neeraj Gupta VS OPN Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241(1)(A),242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sahni, Sr. Advocate, Mr. Anukul Raj, Mr. Nikita Raj, Mr. Pradeep Kumar Singh, Advocates for the Petitioner

ORDER

Ld. Counsel for the respondent prays for liberty to file certain additional documents to corroborate his submissions. He is permitted to file the same. An advance copy has been given to the Ld. Counsel appearing for the petitioner.

Be listed for final arguments on 11th September, 2018.

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**(Deepa Krishan)
Member (T)**

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**(Ina Malhotra)
Member (J)**